

ascertain whether the member has the leave of the House. The Chair shall declare that since the mover has not pressed the motion, it shall be deemed to have been withdrawn by the leave of the House.

we shall definitely come before the House and report.

12.57 hrs.

PAPERS LAID ON THE TABLE  
ANNUAL REPORT OF REHABILITATION IN-  
DUSTRIES CORPORATION, CALCUTTA

The Minister of State in the Ministry of Labour, Employment and Rehabilitation (SHRI L. N. Mishra): I beg to lay on the Table a copy of the Annual Report of the Rehabilitation Industries Corporation Limited, Calcutta, for the year 1965-66 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon, under sub-clause (1) of section 619A of the Companies Act, 1956 [Placed in Library. See No LT-990/67].

REPORT OF COMMISSION OF INQUIRY re  
COLLAPSE OF THREE HOUSES IN DELHI

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): I beg to lay on the Table a copy of the Report of the Commission of Inquiry into the causes of collapse of three houses in Delhi on the 15th August, 1966. [Placed in Library. See No LT-991/67].

Shri S. M. Banerjee (Kanpur): Sir, on this subject, regarding the report of the Commission of Inquiry into the causes of collapse of three houses in Delhi, I would like to point out that whenever such a report is laid on the Table, the action taken on the Commission's report should also be let known to the House. I would like to know from the hon. Minister whether any action has been taken in this case, or, is it still under consideration.

Shri Vidya Charan Shukla: Action is under consideration, and we are in consultation with the Delhi Administration; after the action is completed,

COMMITTEE ON PRIVATE MEM-  
BERS' BILLS AND RESOLUTIONS  
EIGHTH REPORT

Shri Khadilkar (Khed): I beg to present the Eighth Report of the Committee on Private Members' Bills and Resolutions.

12.57½ hrs.

DEMANDS FOR GRANTS—Contd.  
MINISTRY OF FOOD, AGRICULTURE, COM-  
MUNITY DEVELOPMENT AND CO-OPERA-  
TION—contd.

Mr. Speaker: Yesterday, we had taken 1 hour 35 minutes on the Demands for Grants under this Ministry. There is a balance of 8 hours 25 minutes. There are only one or two minutes more for the House to adjourn. So, instead of beginning the debate now, we shall begin it after lunch.

12.58 hrs.

The Lok Sabha then adjourned for  
Lunch till Fourteen of the Clock.

The Lok Sabha re-assembled after  
lunch at Four Minutes Past, Fourteen  
of the Clock.

[MR. DEPUTY-SPEAKER in the Chair]

DEMAND FOR GRANTS—contd.

MINISTRY OF FOOD, AGRICULTURE, COM-  
MUNITY DEVELOPMENT AND CO-OPERA-  
TION—contd.

जी जोला नाथ (बलरघर) : उपाध्यक्ष महोदय, मैं कूड एंड एग्रीकल्चर मंत्रालय की जो मांग है उन का समर्थन करने के लिये बड़ा हुआ हूँ।